

## Minutes of the meeting of the Commission held on 09.09.2008

### Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Dr. O.P. Kejariwal, Information Commissioner
- D. Shri A.N. Tiwari, Information Commissioner
- E. Smt. Annapurna Dixit, Information Commissioner
- F. Shri Satyananda Mishra, Information Commissioner
- G. Shri M.L. Sharma, Information Commissioner
- H. Secretary Shri MH Khan and other officers assisted the Commission.

The Chief Information Commissioner welcomed the newly appointed Information Commissioners to the Commission and introduced them to other Commissioners and officers of the Commission.

2. Commission unanimously decided that each of the Information Commissioners will give one-day salary to Prime Minister's Relief Fund for the people affected by floods in Bihar.

Commission desired further that the other staff members may also like to contribute voluntarily their one-day salary for this cause.

### Agenda Item: 1 Progress on Annual Convention 2008

3. Commission desired that in the proposed Annual Convention 2008, best practices about governance from the State Governments may also be invited if sufficient material on best practices/literatures is received, a book or a compendium of such practices/literature may be published in a book form and be circulated amongst the participants.

4. Commission directed that the State Chief Information Commissioners and the State Information Commissioners of all the State Information Commissions be sent letters requesting them to indicate if they would be one of the Speakers on the Sub-themes identified by the Commission.

5. Commission further directed that minute-to-minute programme be prepared at the earliest and placed before the Commission. It was decided that the Chief Information Commissioner will deliver welcome address in both inaugural and the Valedictory Sessions.

### Agenda Item: 2 Progress on CIC Building

6. Commission was apprised of progress on CIC Building. It was felt further that Chief Information Commissioner may have to take the matter up with Hon'ble Minister for Urban Development for allocating a separate land as the proposed premises seem insufficient to meet the requirements of the building planned.

8. Commission desired further that a consultancy agency viz. Centre for Good Governance, Hyderabad may be asked to assist in developing ready reckoners for CPIOs and

the Appellate Authorities. Centre for Good Governance, Hyderabad may be invited to the Commission in this regard.

9. Commission discussed the possibility of registering a society of all the Information Commissions and developing a permanent agenda, on the lines of the Sub-Committee, which was constituted by the Central Information Commission after conclusion of conference of Information Commissioners, 2007.

10. Commission realized that there is a need of regular interaction of the Commission with the Public Authorities so that the Central Ministries may be advised in respect of their functioning in accordance with the RTI Act, 2005 from time to time by the Commission. Commission therefore, desired that the Secretaries of such Ministries identified be invited before the Commission.

11. Commission enquired about the progress of the Annual Report 2006-2007 and desired that all efforts be made so that Annual Report 2006-2007 of the Commission may be placed in the next Session of the Parliament.